NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/92/2017

NAME OF THE PETITIONER

: VV IRON AND STEEL CO. PVT LTD

UNDER SECTION

: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. P. Sniram

PCS

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ORDER

PCS representing the petitioner present. Representative of ROC present and prayed for time to file report in relation to the investigation. Time is enlarged at request. Put up on 17.01.2018.

(S VIJAYARAGHAVAN)
Member (Technical)

- Ş- √ -(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

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